ITEM NO.49 COURT NO.4 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6346/2010

(From the judgement and order dated 18/06/1999 in CRLA No. 560/1993 of The HIGH COURT OF JUDICATURE OF A.P. AT HYDERABAD)

DEVOVAR SURENDER Petitioner(s)

VERSUS

STATE OF A.P. Respondent(s)

(With appln(s) for c/delay in filing SLP,bail,exemption from filing c/c of the impugned order and office report)

Date: 06/12/2010 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr.Ramesh, Adv.
For Mr. D. Mahesh Babu,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List the matter after Christmas holidays.

(G.V.Ramana)
Court Master

(Neeru Bala Vij)
Court Master